

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 205

IA(CA) No. 28/JPR/2022

IA(CA) No. 22/JPR/2023

CP No. 10/241/JPR/2022

Under Section 241(1) of Companies Act, 2013

In the matter of:

Hemant Kumar Gandhi & Ors

...Petitioner

Versus

Aishwarya Complex Pvt. Ltd.

... Respondents

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER

HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Rajendra Kumar Salecha, Adv.
Tanisha Khubchandani, Adv.
Hitesh, Adv. & Abhishek, Adv.

For the Respondent : Madhusudan Singh, Adv.
Molik Purohit, Adv.

ORDER

IA(CA) No. 28/JPR/2022 & IA(CA) No. 22/JPR/2023

Pleadings are complete in these IAs. List the IAs for arguments on 08.07.2024.

CP No. 10/241/JPR/2022

Heard Mr. Rajendra Kumar Salecha, Adv. appearing on behalf of the Petitioner. Mr. Madhusudan Singh, Adv. appearing on behalf of the Respondent. Pleadings are complete in this matter. List the matter for arguments on 08.07.2024.


Sdr

(Rajeev Mehrotra)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

April 24, 2024

M.S.